

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

5

ORDER

Counsel for both the parties present and prayed for time to seek instructions from their clients. At request, time is enlarged. Put up on 23.8.2017 at 10.30. A.M.

S. Vijayaraghavan.

(S. Vijayaraghavan)
Member (Technical)
PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)